

**Shri Satish Chandra:** There is nothing like established exporters. Anybody can export these days.

**Some Hon. Members:** No.

**Shri Satish Chandra:** Yes, in engineering goods. Anybody who can find a market for our engineering products in foreign countries can. The question relates to incentives allowed to manufacturers or exporters. In the case of the manufacturer, incentive is allowed by way of import of raw materials and other things. It was confined to manufacturers only up till now. We have extended it to all other exporters in the case of such goods which do not require any after sales service. Plant and machinery or motors can only be exported by manufacturers. If there is a simpler item which does not require after sales service, anybody can export.

**Shri Kasliwal:** May I know what part draw-back is playing in as export incentive and whether there is a progressive reduction in draw back or otherwise?

**Shri Satish Chandra:** The customs duties levied on imported raw material or excise duty charged in the country are refunded. That is the draw back.

#### Slum Clearance

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\*876. { **Shri Balakrishnan:**  
**Shri Ram Krishan Gupta:**

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether slum clearance scheme is extended to all towns;

(b) whether priority is given to towns with a population of one lakh and above; and

(c) if so, the names of the towns which will come under the scheme?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) Yes.

(b) Yes.

(c) A statement giving the required information is laid on the Table of the House. [See Appendix III, annexure No. 23].

**Shri Ram Krishan Gupta:** May I know whether there is any scope to extend this scheme and if so, which towns will be included under this scheme?

**Shri Anil K. Chanda:** It is, after all, for the State Governments to decide on the towns where slum clearance work is to be carried out. But, according to the latest decision preference should be given to any town with more than 1 lakh population. Hitherto after the Sen Committee's report had been accepted by the Government, slum clearance work, except for special reasons, was to be restricted to the six major cities of Calcutta, Delhi, Madras, Bombay, Ahmedabad and Kanpur.

**Shri Ram Krishan Gupta:** May I know whether proposals have been received from the State Governments in this respect?

**Mr. Speaker:** Ch. Brahm Prakash.

**Ch. Brahm Prakash:** The Government will be aware that for the implementation...

**Shri Anil K. Chanda:** I have not yet replied to the other question.

**Mr. Speaker:** Why did he sit down?

**Shri Anil K. Chanda:** The State Government is fully competent to sanction slum clearance projects in other cities also.

**Ch. Brahm Prakash:** For the implementation of slum clearance schemes, the Government will be aware, land is the greatest problem. Has the Government taken any concrete steps to make available land for these slum clearance schemes?

**Shri Anil K. Chanda:** We have made financial provision for the States to borrow from the Centre for acquisition of land for slum clearance and other housing projects.

**Shri C. K. Bhattacharya:** May I know whether the attention of the Government has been drawn to the opinion of a foreign expert in Calcutta that persons displaced by the slum clearance schemes should be rehabilitated in those very places by constructing large buildings instead of those lands being allowed to be sold to richer people?

**Shri Anil K. Chanda:** I do not know this particular opinion, but it is the considered opinion of the Government of India as also that of the State Governments, that as far as possible, the slum-dwellers should be re-housed as near to the former localities as possible. It may not be possible to house them exactly on the same spot, because the very essence of a slum is congestion, that is, let us say, where about hundred persons should live in an acre, in a slum, about 500 to 600 persons live in an acre; obviously, if we want to clear up these slums, all these 500 or 600 persons could not be put back into the same spot.

**डा० गोविन्द दास :** क्या माननीय मंत्री जी को मालूम है कि ग्रामी हाल ही में जबलपुर जिले में कटनी में जो बाढ़ आई थी उसमें कटनी के चारों तरफ के स्लम्ब के जो मकान हैं वे बह गये थे। क्या इसमें कोई सहायता मध्य प्रदेश की सरकार को केन्द्रीय सरकार से मिल सकती है कि उन स्थानों पर नई बिल्डिंग या नये मकान इस तरह के बनाये जायें जिससे वहाँ स्लम्ब न रहें? मैं जानना चाहता हूँ कि क्या इस सम्बन्ध में मध्य प्रदेश की सरकार ने केन्द्रीय सरकार को कुछ लिखा है?

**Shri Anil K. Chanda:** As far as I remember, we have not received any specific request from the Madhya Pradesh Government about the re-building of the slum-dwellings which have been brought down by the floods. But, certainly, we can examine this question if there is a request from the State Government.

## WRITTEN ANSWERS TO QUESTIONS

### Tube-Wells in New Delhi

\*859. { Pandit D. N. Tiwari:  
Shri K. B. Malvia:  
Shri Bishwanath Roy:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of tube-wells installed in New Delhi for prevention of floods and checking of the rise in the level of the sub-soil water;

(b) the cost incurred so far; and

(c) whether they are being utilised for the purpose for which they were set up?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) 303 have been sunk.

(b) Rs. 6,36,850.

(c) Out of 303 tube-wells, 16 which are complete in all respects are being used for the purpose.

### Manufacture of Transformers

\*866. { Shri Narayanankutty Menon:  
Shri Punnoose:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to have a transformer-manufacturing factory to be located in Kerala;

(b) if so, whether any licence has been granted for the same;

(c) whether any foreign financial or technical collaboration has been obtained; and

(d) if so, the nature of such collaboration?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). Yes, Sir There is a proposal from M/s. Hitachi Transformers and Electricals (Kerala) Ltd., Trivandrum for establishing an Industrial Undertaking in Kerala for the manufacture of Transformers.